

Title: Need to ensure that Scheduled Caste people in Union Territory of Chandigarh are not denied the issuance of caste certificate - Laid.

SHRI PAWAN KUMAR BANSAL (CHANDIGARH) : The youth of Chandigarh Union Territory belonging to the Scheduled Castes (enumerated in the relevant Constitution order) are denied the issuance of S.C. Certificates on wholly untenable grounds which run counter to the very objective of affirmative action to ameliorate their lot. Resultantly, a wholly incongruent situation has arisen where parents have such certificates but their children are denied the same on the purported ground that they were born in Chandigarh after the Union Territory came into being. This injustice needs to be undone immediately. I urge the Government to take necessary action without further delay.